

File No. 367/1

Objector : Chhailu Singh s/o Hameer Singh

Present : Sh. Abhinav Gupta Advocate (Enrolment no. D/1296/2014) Delhi

as proxy counsel for the objector.

In view of letter no. JRMLC/PACL/NO/1485/2017 dated 05/04/2017 of the then nodal officer cum secretary to Justice (Retd.) R. M. Lodha Committee, coupled with the fact that no other document in respect of the land described in para 1 of the objection petitions and as detailed in the above quoted letter dated 05/04/2017, ^{has been received,} no further action is called for. File be consigned to records.

Date: 05/01/2018


R. S. Virk
Distt. Judge (Retd.)